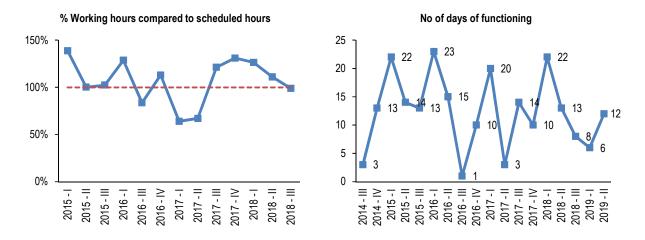
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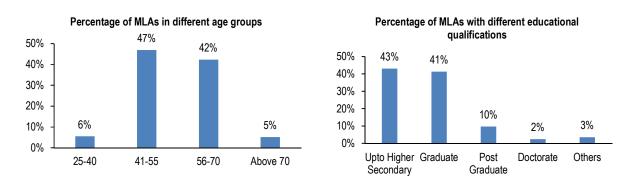
Vital Stats Functioning of the 13th Maharashtra Legislative Assembly

Elections for the 14th Maharashtra Legislative Assembly will be held on October 21, 2019. The 13th Assembly held its sessions from October 2014 to September 2019. This document analyses the working of the 13th Assembly between 2015 and 2018 (excluding the second session of 2016 for which we could not get data).

The Assembly worked for 112% of its scheduled time



- The Assembly is scheduled to meet for 6 hours a day, Monday to Friday, when it is in session. The 13th Assembly worked for 112% of its scheduled time, i.e., an average of 6 hours 44 minutes per day.
- The most productive session was the first session of 2015 (139% of the scheduled time), followed by the fourth session of 2017 (130%). The first session of 2017 had the least productivity (64% of the scheduled time), followed by the second session of 2017 (67%).
- Over the five years, the Assembly met for a total of 222 days. This is an average of 44 days a year, higher than the Legislative Assemblies of most other states.

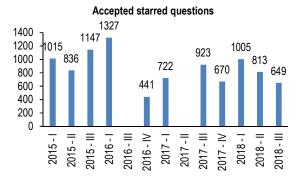


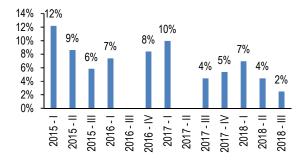
53% of MLAs were younger than 55 years

- The Maharashtra state legislative assembly has a strength of 288 elected members and one nominated member from the Anglo-Indian community.
- 47% of MLAs were between the ages of 41 and 55 years, and 42% were between 56 and 70 years.
- 43% of MLAs were educated upto higher secondary level. 53% of MLAs had at least a bachelors degree, of which 10% had a post-graduate degree and 2% had a doctorate.

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7% of starred questions received an oral answer

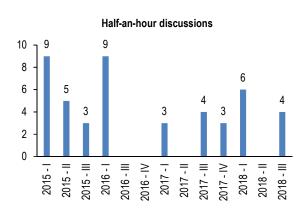




Percentage of starred questions orally answered

Note : Sessions 2016 - III and 2017 - II had one and three days of functioning respectively.

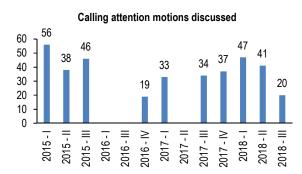
- The Assembly starts every day with Question Hour. Members use it to hold the government accountable for its policies and actions.
- A starred question receives an oral answer from the relevant Minister. Between 2015 and 2018, excluding the second session of 2016, a total number of 9,548 starred questions were accepted. 7% of these questions received an oral answer from the Minister.



46 half-an-hour discussions were conducted in the house

- Where an answer to a question needs further explanation, an MLA may raise a half-an-hour discussion.
- Between 2015 to 2018, excluding the second session of 2016, a total number of 575 notices were received for half-an-hour discussion.
- 350 of these notices were accepted and 46 were discussed in the House.
- On average 3.5 half-an-hour discussions were conducted in the house in each session.

371 calling attention motions were discussed in the House



- An MLA, in his individual capacity, may call the attention of a Minister to any matter of urgent public importance, to which the Minister gives a response.
- 27,585 notices of calling attention motion were received between 2015 to 2018 and 1,121 notices were accepted.
- 371 calling attention motions were discussed in the House.

Sources: Maharashtra Legislative Assembly website (http://www.mls.org.in) and Maharashtra Legislative Assembly's Brief Report on working of Assembly from 2015 to 2018. The report for the second session of 2016 is not available with us; this analysis does not include the data from that session. Age of members in 2019 has been calculated using their age in candidate affidavit data from the Association for Democratic Reforms (http://www.myneta.info).

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